

[Shri Kamath]

that there will not be by-elections before the next General Elections.

**Shri V. B. Gandhi:** May I make the motion, Sir ?

**Mr. Speaker:** Yes.

**Shri V. B. Gandhi:** Sir, I beg to move:

"That the members of this House do proceed to elect in the manner required by sub-rule (3) of Rule 242 of the Rules of Procedure and Conduct of Business in Lok Sabha, one member from among their number to serve on the Committee on Public Accounts for the unexpired portion of the year 1956-57 vice Dr. Indubhai B. Amin resigned."

**Mr. Speaker:** The question is:

"That the members of this House do proceed to elect in the manner required by sub-rule (3) of Rule 242 of the Rules of Procedure and Conduct of Business in Lok Sabha, one member from among their number to serve on the Committee on Public Accounts for the unexpired portion of the year 1956-57 vice Dr. Indubhai B. Amin resigned."

*The motion was adopted.*

INDIAN POST OFFICE (AMENDMENT)\*\* BILL

**The Minister of Communications (Shri Jagjivan Ram):** Sir, I beg to move for leave to introduce a Bill further to amend the Indian Post Office Act, 1898.

**Mr. Speaker:** The question is:

"That leave be granted to introduce a Bill further to amend

the Indian Post Office Act, 1898."

*The motion was adopted.*

**Shri Jagjivan Ram:** Sir, I \*introduce the Bill.

PUBLIC DEBT (AMENDMENT)\*\* BILL

**The Minister of Revenue and Civil Expenditure (Shri M. C. Shah):** Sir, I beg to move for leave to introduce a Bill further to amend the Public Debt Act, 1944.

**Mr. Speaker:** The question is:

"That leave be granted to introduce a Bill further to amend the Public Debt Act, 1944."

*The motion was adopted.*

**Shri M. C. Shah:** Sir, I introduce the Bill.

DEMANDS† FOR SUPPLEMENTARY GRANTS (TRAVANCORE-COCHIN), 1956-57

**Mr. Speaker:** Now the House will take up the discussion and voting on the Demands for Supplementary Grants in respect of the Travancore-Cochin State for 1956-57.

**Shri Valayudhan (Quilon cum Mavelikkara—Reserved—Sch. Castes):** What is the time allotted, Sir?

**Mr. Speaker:** I think the time allotted is 3 hours.

DEMAND No. XIX—PUBLIC HEALTH

**Mr. Speaker:** Motion moved:

"That a supplementary sum not exceeding Rs. 19,000 be granted to the President out of the Consolidated Fund of the State of Travancore-Cochin to defray

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\*Introduced with the recommendation of the President.

†Moved with the recommendation of the President.